

COURT NO. 31
THE HONOURABLE SRI JUSTICE BALAJI MEDAMALLI

To be Heard on Tuesday The 21st day of July 2026
(AT 10.30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE (1):- ALL MENTIONS ARE PERMITTED ONLY ON EVERY MONDAY AT 10:30 AM.

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR WITHDRAWAL</u>					
1	WP/12435/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	M MALLIKARJUNUDU Vs THE STATE OF ANDHRA PRADESH	BOBBA VIJAYALAKSHMI	GP FOR SERVICES II N SAI PHANINDRA KUMAR GP FOR COOPERATION	ANANTAPUR
<u>FOR ADMISSION</u>					
2	CMA/391/2026 IA 1/2026 Suspension Petition	KANTAREDDY JAMAL REDDY Vs BUDDAREDDY GARI LAKSHMI NAGA SEKHAR REDDY	B S REDDY		KURNOOL
3	CC/2549/2026 (WP/29730/2023)	L.K. HARANATH BABU Vs SRI KONA SASIDHAR I.A.S.	KAVITHA GOTTIPATI		GUNTUR
4	CC/2558/2026 (WP/29728/2023)	K M K R KUMARA SWAMY Vs SRI KONA SASIDHAR IAS	KAVITHA GOTTIPATI		GUNTUR
5	CC/2571/2026 (WP/29912/2023)	G.V.S.S. RAMESH Vs SRI KONA SASIDHAR I.A.S.	KAVITHA GOTTIPATI		GUNTUR
6	CC/2572/2026 (WP/29730/2023)	PURIPANDA ESWARA RAO Vs SRI ONA SASIDHAR IAS	KAVITHA GOTTIPATI		GUNTUR
<u>ADMISSION</u>					
7	CMSA/56/2015 (AS/10/2013)	NAKIRIKANTI KRISHNA RAO Vs ADDAGIRI VENKATESWARA RAO	V.V.L.N.PURNESH	P PRABHAKAR RAO LC RECORD AVAILABLE	KRISHNA
8	WP/217/2023 IA 1/2023 Direction Petition	KUCHIPUDI SRINIVASU Vs THE STATE OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR ENDOWMENTS V V N NARASIMHAM GP FOR SERVICES II	KRISHNA
9	WP/2230/2023 IA 1/2023 Direction Petition	VALLAM POLAIAH Vs THE STATE OF ANDHRA PRADESH	M SOLOMON RAJU	GP FOR SERVICES II GP FOR SERVICES I	PRAKASAM
10	WP/2649/2023 IA 1/2023 Stay Petition IA 1/2025 Vacate Stay Petition	THE PRINCIPAL S V L N S GOVERNMENT DEGREE COLLEGE Vs THE CONTROLLING AUTHORITY UNDER PAYMENT OF GRATUITY ACT AND ASSISTANT	GP FOR HIGHER EDUCATION (AP)	GP FOR SERVICES III MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) K JYOTHI PRASAD R3 UNSERVED,	VISAKHAPATNAM
11	WP/3235/2023 IA 1/2023 Direction Petition	T N RAO Vs THE REGIONAL MANAGER APSRTC	T S N SUDHAKAR	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	WEST GODAVARI

12	WP/3506/2023 IA 1/2023 Direction Petition	OLESU PRAMEELA Vs THE STATE OF ANDHRA PRADESH	K R SRINIVAS	GP FOR SERVICES I	VISAKHAPATNAM
13	WP/3620/2023 IA 1/2023 Direction Petition IA 2/2023 Leave Petition	ASHOK KUMAR REDDY B.ED COLLEGE Vs THE STATE OF ANDHRA PRADESH	Y ANUPAMA DEVI	GP FOR SERVICES III VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) K RADHIKA	YSR KADAPA
14	WP/3625/2023 IA 1/2023 Direction Petition	B.THIMMAIAH Vs THE STATE OF ANDHRA PRADESH	K R SRINIVAS	GP FOR SERVICES IV GP FOR HOME	YSR KADAPA
15	WP/3859/2023 IA 1/2023 Stay Petition	M NARAYANA Vs THE STATE OF AP	THOKA DEVA DEEPAK ANIRUDH YADAV	GP FOR SERVICES IV PONNADA SREE VYAS	YSR KADAPA
16	WP/4259/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 1/2026 Amendment Petition	K CHINNASUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	GP FOR SERVICES IV SOORA VENKATA SAINATH	YSR KADAPA
17	WP/5043/2023 IA 1/2023 Direction Petition IA 3/2023 Suspension Petition	SHAIK MALIN BI Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES II	PRAKASAM
18	WP/5548/2023 IA 1/2023 Direction Petition	T CHINNA RAO Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES I GP FOR SERVICES II	VISAKHAPATNAM
19	WP/5568/2023 IA 1/2023 Direction Petition	S SIVARAMAIAH Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES IV	YSR KADAPA
20	WP/5644/2023 IA 1/2023 Direction Petition	V VENKATESULU Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR SERVICES IV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR SERVICES I	ANANTAPUR
21	WP/5836/2023 IA 1/2023 Suspension Petition	G SAINATH Vs STALE OF ANDHRA PRADESH	K BHEEMA RAO	GP FOR SERVICES I	CHITTOOR
22	WP/6336/2023 IA 1/2023 Direction Petition	P PAVAN KUMAR Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES II GP FOR SERVICES I	PRAKASAM
23	WP/6402/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	B LAKSHMI DEVI Vs THE STATE OF AP	T S N SUDHAKAR	GP FOR SERVICES II GP FOR WOMEN DEV CHILD WELFARE(AP)	ANANTAPUR
24	WP/8959/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	G ANAND RATAN Vs THE STATE OF ANDHRA PRADESH	KISHORE KUMAR.A	GP FOR SERVICES II GP FOR SERVICES I (AP) R5 UNSERVED,	WEST GODAVARI
25	WP/9736/2023 IA 1/2023 Stay Petition	DOMMARRI BHARATHI Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	GP FOR SERVICES II	ANANTAPUR

26	WP/11827/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	B V RAMA DEVI Vs THE STATE OF AP	S M SUBHAN	GP FOR SERVICES II K VISWANATHAM (SC FOR APSRCT)	YSR KADAPA
27	WP/16101/2023 IA 1/2023 Direction Petition IA 1/2024 Amendment Petition	D NARASIMHULU Vs THE STATE OF AP	R GOPI MOHAN	GP FOR SERVICES IV	GUNTUR
28	WP/19525/2023 IA 1/2023 Suspension Petition	KANTIMAHANTI VENKATA SURYA NAGESWARA RAO Vs UNION OF INDIA	V V N NARAYANA RAO	JOSYULA BHASKARA RAO(SENIOR PANEL COUNSEL FOR CENTRAL GOVT.) HEMANTH KUMAR VENNA (CS)	VISAKHAPATNAM
29	WP/19718/2023 IA 1/2023 Direction Petition	B SUSEELA Vs THE STATE OF ANDHRA PRADESH	B S VENKATA RAMESH	GP FOR SERVICES I (CS)	VIZIANAGARAM
30	WP/21148/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	KODA SEETHA DEVI Vs THE UNION OF INDIA	BUGULU SREETEJA	Y V ANIL KUMAR (Central Government Counsel) GP FOR SERVICES I (CS)	SRIKAKULAM
31	WP/22020/2023 IA 1/2023 Suspension Petition	M BOYAJU Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES II (CS)	EAST GODAVARI
32	WP/22656/2023 IA 1/2023 Direction Petition	SHAIK SHARAD BANU Vs THE STATE OF ANDHRA PRADESH	U D JAI BHIMA RAO	GP SERVICES III GP FOR SERVICES I	GUNTUR
33	WP/25149/2023	K CHANDRAPPA Vs THE STATE OF AP	PARIMI RAMA RAYUDU	GP FOR SERVICES I	ANANTAPUR
34	WP/25780/2023 IA 1/2023 Suspension Petition IA 2/2023 Implead Petition IA 1/2024 Leave Petition WP/23296/2023	MEDA SRINIVAS KUMAR Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G	GP FOR SERVICES IV GP FOR SERVICES I C SRINIVASA BABA (CS)	PRAKASAM
35	WP/23296/2023 IA 1/2023 Suspension Petition	MAHAMMAD ABDUL MATEEN Vs STATE OF ANDHRA PRADESH	ARUN SHOWRI G	GP FOR SERVICES IV GP FOR SERVICES I C SRINIVASA BABA (CS)	YSR KADAPA
36	WP/28631/2023 IA 1/2023 Direction Petition	KHATEEB MUNWAR Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR SERVICES II MOHAMMED GAYASUDDIN SHAIK KHAJA BASHA	SPS NELLORE
37	WP/29728/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 2/2024 Stay Petition IA 1/2025 Vacate Stay Petition WP/111/2024 WP/1600/2024 WP/33257/2023	K.M.K.R. KUMARA SWAMY Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES I GP FOR SERVICES II GP FOR SERVICES III (CS)	GUNTUR
38	WP/33257/2023 IA 1/2023 Direction Petition	IDAMPALLI SUBHASHINI Vs THE GOVERNMENT OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES III (AP) (CS)	SPS NELLORE

39	WP/111/2024 IA 1/2024 Direction Petition IA 1/2025 Vacate Stay Petition	K. NAGARAJA NAIDU Vs THE GOVERNMENT OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES III (AP) GP FOR SERVICES II (CS)	CHITTOOR
40	WP/1600/2024 IA 1/2024 Direction Petition IA 1/2025 Vacate Stay Petition	CH RAMA SUBBA REDDY Vs THE GOVERNMENT OF AP	K SRINIVASA PRASAD	GP FOR SCHOOL EDUCATION GP FOR SERVICES II (CS)	PRAKASAM
41	WP/30740/2023 IA 1/2023 Suspension Petition IA 2/2023 Direction Petition WP/3505/2025 WP/3910/2024 WP/6873/2024 WP/9821/2024 WP/31563/2023	THUNGA SURESH BABU Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR SERVICES I	ANANTAPUR
42	WP/31563/2023 IA 1/2023 Suspension Petition	ELIKA NARAYANA Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR ANIMAL HUSBANDARY GP FOR SERVICES I	SPS NELLORE
43	WP/3910/2024 IA 1/2024 Direction Petition	SALLA GIRIDHAR REDDY Vs THE STATE OF ANDHRA PRADESH	T VENU GOPAL	GP FOR SERVICES I (AP)	ANANTAPUR
44	WP/6873/2024 IA 1/2024 Direction Petition	MADHU SUDHAKAR ALA Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR SERVICES I	KURNOOL
45	WP/9821/2024 IA 1/2024 Direction Petition	A IMRAN KHAN Vs THE STATE OF AP	SRINIVASA RAO NARRA	GP FOR ANIMAL HUSBANDARY GP FOR REVENUE GP FOR REVENUE	ANANTAPUR
46	WP/3505/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	TUNGA KAVYA SREE Vs THE STATE OF ANDHRA PRADESH	T VENU GOPAL	GP FOR SERVICES I	ANANTAPUR
47	WP/31197/2023 IA 1/2023 Direction Petition	BATTAGIRI SUKANYA Vs THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	JESHTADI SUNIL KUMAR	ARAVALA RAMA RAO GP FOR SERVICES II	YSR KADAPA
48	WP/176/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	G MURALI Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	GP FOR SERVICES II VARUN BYREDDY GP FOR SERVICES II (AP)	EAST GODAVARI
49	WP/1083/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	S V THYAGARAJA REDDY Vs THE STATE OF AP	P SREE RAMULU NAIDU	GP FOR SERVICES I VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
50	WP/11776/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	P BALARAJU Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES I (AP) GP FOR FINANCE PLANNING	KURNOOL
51	WP/12782/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	D K KOTILINGAM Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR SERVICES II GP FOR SERVICES I RAVI KUMAR PONAKAMPALLI	GUNTUR

52	WP/13844/2024 IA 1/2024 Suspension Petition IA 1/2026 Leave Petition	A S T BABU Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	N B CHANDRA SEKHAR	K SRINIVASA PRASAD SC For APSRTC (CS)	VIZIANAGARAM
53	WP/16919/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition IA 1/2025 Leave Petition	YELAMARTHIPAVAN Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR SERVICES I	WEST GODAVARI
54	WP/18837/2024 IA 1/2024 Suspension Petition	ENUMULA MAHESH Vs THE STATE OF AP	SATYANARAYANA T	GP FOR SERVICES IV VADAPALLI RAMESH	ANANTAPUR
55	WP/23319/2024 IA 1/2024 Direction Petition	M JANARDHAN REDDY Vs THE STATE OF AP	VADAPALLI RAMESH	GP FOR SERVICES IV GP FOR SERVICES I	ANANTAPUR
56	WP/23673/2024 IA 1/2024 Direction Petition IA 2/2024 Additional Material Petition	MALLADI KAMESWARA SOMAYAJULU Vs THE STATE OF AP	G V SHIVAJI	GP FOR SERVICES II GP FOR COOPERATION SRINIVAS BASAVA BRAHMANANDA REDDY SOMASANI (SC for AP State Cooperative Bank)	EAST GODAVARI
57	WP/24434/2024 IA 1/2024 Suspension Petition IA 1/2026 Implead Petition	T NAGENDRA BABU Vs THE STATE OF ANDHRA PRADESH	J M NAIDU	GP FOR SERVICES IV HARSHITHA G. S. (CS)	CHITTOOR
58	WP/24610/2024 IA 1/2024 Direction Petition	M KISHORE BABU Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES I	CHITTOOR
59	WP/24746/2024 IA 1/2024 Suspension Petition	DOMA RAJ KUMAR Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G	GP FOR SERVICES IV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES (CS)	GUNTUR
60	WP/25793/2024 IA 1/2026 Leave Petition	SAVALAM BALAKRISHNA Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G	GP FOR SERVICES IV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES (CS)	GUNTUR
61	WP/25988/2024 IA 1/2024 Stay Petition IA 1/2025 Vacate Stay Petition IA 2/2025 Leave Petition	METTA APPANA Vs THE STATE OF ANDHRA PRADESH	V V SATISH	GP FOR SERVICES IV S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	VISAKHAPATNAM
62	WP/28645/2024 IA 1/2024 Direction Petition	VUYYURU SAMBASIVA RAO Vs THE STATE OF AP	M SRIKANTH	GP FOR SERVICES IV	KRISHNA
63	WP/30746/2024	RAMINENI VENKATA SITAPATHIRAO Vs NARSAPUR COOPERATIVE URBAN SOCIETY (BANK) LTD	A V S LAXMI	NIDUMOLU JNANANAND GP FOR LABOUR	WEST GODAVARI

INTERLOCUTORY

64	CMA/155/2008 (OS/177/1995) IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	SOUDAGAR ANWAR BASHA SAHEB & ANR Vs N.NISAR AHMED & ANR	M V DURGA PRASAD	RAJA REDDY KONETI A S C BOSE GUDAPATI LAKSHMI NARAYANA IA 1,2,3/26, R1 - APP BY M/S RAJA REDDY KONETI. R2 - SERVED, AS PER C.O.DT 10.07.2025 APP BY M/S GUDAPATI LAKSHMI NARAYNA. R3 - NOTICE SENT NOT YET RETURNED.	KURNOOL
65	CMA/1118/2008 (OP/33/2001) IA 1/2015(CMAMP 911/2015) Leave Petition IA 2/2015(CMAMP 1816/2015) L R Petition	M/S.SKYROOM CHINESE RESTAURANT & 3 OTHERS Vs EMPLOYEES STATE INSURANCE CORPORATION & 2 ORS	G V S GANESH	S SIVA KUMARI DINESH KUMAR TUNUGUNTLA	VISAKHAPATNAM
66	CMA/1612/2008 (OS/47/2004) IA 1/2008(CMAMP 2955/2008) Injunction Petition	KONDALA SRINIVAARAO Vs NALLAMILLI CHINNA REDDY AND ANOTHER	K V SUBRAHMANYA NARUSU	. M S R SUBRAHMANYAM R1-APP. BY M/S M VISWANADHAM. R2-APP. BY M/S M S R SUBRAHMANYAM.	SRIKAKULAM
67	CMA/587/2019 (OA/1009/2014) IA 1/2019 Stay Petition	CHALLA RAVI Vs SRI VISWESARA SWAMY TEMPLE	MANGENA SREE RAMA RAO	K MADHAVA REDDY (SC FOR ENDOWMENTS AR) CH SRINIVASA RAO	VISAKHAPATNAM
68	CMA/88/2022 (IA/732/2021)	KORUKONDA LAKSHMI NAGESWARA RAO Vs NAGISETTY SRINIVASA	G RAMA GOPAL	SEEPANI S KUMAR R1 - NOTICE SENT NOT YET RETURNED. R2 TO R6 - NOT NECESSARY PARTIES VIDE C.T. R1 - APP BY M/S. SEEPANI S KUMAR	VISAKHAPATNAM
69	WP/3364/2023 IA 1/2023 Direction Petition	P RAVICHANDRA RAJU Vs THE DISTRICT EMPLOYMENT OFFICER	SANTHAPUR SATYANARAYANA RAO	GP FOR SERVICES III K NARSI REDDY GP FOR SERVICES I	ANANTAPUR
70	IA/2/2023 Extension Petition WP/12822/2023	THE COMMISSIONER AND DIRECTOR Vs	GP for Village and Ward Secretariats	GP FOR SERVICES IV SODUM ANVESHA	KRISHNA
71	IA/2/2023 Extension Petition WP/20516/2023	THE COMMISSIONER AND DIRECTOR MUNICIPAL ADMINISTRATION AND URBAN DEVELOPMENT DEPARTMENT Vs	GP for Village and Ward Secretariats	GP FOR SERVICES IV MAHADEVA KANTHRIGALA	VISAKHAPATNAM
72	IA/3/2023 Extension Petition WP/21563/2023	THE COMMISSIONER AND DIRECTOR Vs	GP for Village and Ward Secretariats	NAGARAJU NAGURU GP FOR FINANCE PLANNING GP FOR SERVICES I GP FOR SERVICES IV	GUNTUR
73	IA/1/2024 Extension Petition WP/24909/2023	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES I (AP)	GP FOR SERVICES I MUJTAHID HUSSAIN	SPS NELLORE
74	IA/2/2024 Extension Petition WP/5959/2024	A.P. EDUCATION AND WELFARE INFRASTRUCTURE DEVELOPMENT CORPORATION Vs	V CH NAIDU	RAMALINGESWARA RAO KOCHARLA KOTA GP FOR SERVICES III	KRISHNA

75	IA/2/2024 Extension Petition WP/5968/2024	A.P. EDUCATION AND WELFARE INFRASTRUCTURE DEVELOPMENT CORPORATION Vs	V CH NAIDU	RAMALINGESWARA RAO KOCHARLA KOTA GP FOR SERVICES III	KURNOOL
76	IA/2/2024 Extension Petition WP/6010/2024	A.P. EDUCATION AND WELFARE INFRASTRUCTURE DEVELOPMENT CORPORATION Vs	V CH NAIDU	RAMALINGESWARA RAO KOCHARLA KOTA GP FOR SERVICES III	GUNTUR
77	IA/2/2024 Extension Petition WP/6899/2024	ANDHRA PRADESH EDUCATIONAL WELFARE INFRASTRUCTURE DEVELOPMENT CORPORATION LTDM Vs	V CH NAIDU	M SOLOMON RAJU	ANANTAPUR
78	IA/2/2024 Extension Petition WP/7328/2024	A.P. EDUCATION AND WELFARE INFRASTRUCTURE DEVELOPMENT CORPORATION Vs	V CH NAIDU	RAMALINGESWARA RAO KOCHARLA KOTA GP FOR SERVICES III	CHITTOOR
79	WP/8552/2024 IA 1/2024 Direction Petition	G. SIVA SHANKAR REDDY Vs THE STATE OF ANDHRA PRADESH	R GOPI MOHAN	GP FOR SERVICES IV	KURNOOL
80	WP/9397/2024 IA 1/2024 Direction Petition	VULASALA VENKATA RAMANAIAH @ VULASALA VENKATA RAMANA Vs THE AP GENCO	PEETA RAMAN	K.KRISHNABUSHAN CHOWDARY SC For APGENCO	YSR KADAPA
81	WP/10295/2024 IA 1/2024 Direction Petition	CH VIJAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	GP FOR SERVICES II GP FOR SERVICES I	PRAKASAM
82	IA/1/2025 Extension Petition WP/15013/2024	THE STATE OF ANDHRA PRADESH Vs	GP FOR SERVICES III	DHARANI KUMAR B	YSR KADAPA
83	WP/21286/2024 IA 1/2024 Direction Petition	MADUMALA CHENCHI REDDY Vs THE STATE OF ANDHRA PRADESH	SRIMAN	GP FOR SERVICES I (CS)	YSR KADAPA
84	WP/21924/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	B RANGA RAO Vs THE STATE OF ANDHRA PRADESH	S DILIP JAYA RAM	GP FOR SERVICES I (CS)	CHITTOOR
85	WP/26874/2024 IA 1/2026 Leave Petition	M MOHAN RAO Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO	GP FOR SERVICES I GP FOR SERVICES I	VISAKHAPATNAM
86	WP/27986/2024 IA 1/2024 Direction Petition	B GANANANDAM Vs STATE BANK OF INDIA	J M NAIDU	VENKATA RAMA RAO KOTA (CS)	PRAKASAM
87	WP/28970/2024 IA 1/2024 Direction Petition	M SURYA PRAKASA RAO Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region.	EAST GODAVARI

FOR HEARING

88	WP/4743/2023 IA 1/2023 Direction Petition	P.TAPASWINI Vs AP STATE HOUSING CORPORATION LIMITED	ARELLA HEMALATHA	MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED)	KRISHNA
89	WP/8821/2023 IA 1/2023 Stay Petition	HVS JYOTHI Vs UNION OF INDIA	D SATYAVATHI	T KOTESWARA RAO (CS)	VISAKHAPATNAM
90	WP/30242/2023 IA 1/2023 Direction Petition IA 1/2024 Receive Docs Petition	BUKKE SURESH NAIK Vs THE STATE OF AP	G V SHIVAJI	GP FOR SERVICES II	ANANTAPUR
91	WP/11731/2024 IA 1/2024 Suspension Petition	K. BHUJANGARAO Vs THE STATE OF ANDHRA PRADESH	VENKATASUBBAIAH V	GP FOR SERVICES I	GUNTUR
92	WP/26031/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	KARE RAMESH Vs THE STATE OF ANDHRA PRADESH	V V N NARASIMHAM	GP FOR SERVICES II KAPPERA KOTESWARA RAO SC for Endowments AP Region.	KRISHNA

FINAL HEARING

93	WP/4811/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	T VENKATA MADHU Vs THE STATE OF AP	VENKAT CHALLA	GP FOR SERVICES III GP FOR SERVICES III (AP)	WEST GODAVARI
94	WP/5065/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition	CHITIKELA JOGIRATNAM Vs STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR SERVICES IV SPL C FOR NREGS(M S R CHANDRA MURTHY) R4 UNSERVED,	VISAKHAPATNAM
95	WP/13273/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	M. RAMANA Vs THE STATE OF ANDHRA PRADESH	AKULA SRI KRISHNA SAI BHARGAV	GP FOR SERVICES III GP FOR SERVICES III	VIZIANAGARAM
96	WP/13521/2023 IA 1/2023 Direction Petition WP/21486/2008	G S R MURTHY Vs THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	G M SWAMULU	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) (NOTE) (CS)	VISAKHAPATNAM
97	WP/21486/2008	G.S.R. MURTHY VSP DIST. Vs P.O. I.T. VSP DIST. & ANOTHER	CHALLARI NAGESWARA RAO	GP FOR LABOUR ARUN KUMAR LATHKER(SC FOR APSRTC) ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	VISAKHAPATNAM
98	WP/25703/2023 IA 1/2023 Suspension Petition	P DHANARAJ Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR SERVICES I	GUNTUR
99	WP/6534/2024 IA 1/2024 Suspension Petition	M CHENCHULIAIAH Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION (APSRTC)	V VINOD K REDDY	K VISWANATHAM (SC FOR APSRTC) ARAVALA RAMA RAO	CHITTOOR
100	WP/24472/2024 IA 1/2024 Direction Petition	ANUMALA PREM KUMAR Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES I SAI SANJAY SURANENI	ANANTAPUR
101	WP/25513/2024 IA 1/2024 Suspension Petition	A SATYA VANI Vs THE STATE OF AP	SRINIVASA RAO MADIRAJU	GP FOR SERVICES IV (CS)	KRISHNA

102	WP/5609/2024 IA 1/2024-Stay Petition	M.SREEDHAR Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR SERVICES IV	KRISHNA
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